

SESSIONS COURTS

STATEMENT OF ACTION PLAN 2017-18 UPTO (01.04.2017 TO 31.03.2018)									
INFORMATION RELATING TO CHANDIGARH SESSIONS DIVISON FOR THE MONTH OF JUNE, 2017.									
COURTS OF ADDL. DISTRICT & SESSIONS JUDGES, CHANDIGARH.									
NATURE	Target as on 1.4.2017	Include	Exclude	Disposal upto the end of respective month	Balance upto the end of respective month	Percentage of disposal	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2016-17 are to be mentioned in the row against left out cases of Action Plan 2016-17		
							Such cases as on 1.4.2017	Disposal upto the end of respective month	Balance upto the end of respective month
1. MS.NEERJA K.KALSON, ADDL. DISTRICT & SESSIONS JUDGE, CHANDIGARH. W.E.F 01.04.2017 TO 25.04.2017 (EXCLUSIVE COURT TO DEAL WITH FAMILY COURT CASES)									
a) 45 Left out cases of Action Plan 2016-17	45	0	44	1	0	2.2	0	0	0
b) 150 Oldest Civil cases	150	0	150	0	0	0.0	0	0	0
c) 0 oldest criminal cases	0	0	0	0	0	0.0	0	0	0
d) 0 P. C. Act cases	0	0	0	0	0	0	0	0	0
e) 0 NDPS Act cases	0	0	0	0	0	0	0	0	0
Total (a+b+c+d+e)	195	0	194	1	0	0.5	0	0	0
MS.AARADHNA SAWHNEY, ADDL. DISTRICT & SESSIONS JUDGE, CHANDIGARH. W.E.F 26.04.2017 (EXCLUSIVE COURT TO DEAL WITH FAMILY COURT CASES)									
a) 44 Left out cases of Action Plan 2016-17	0	44	6	0	38	0.0	0	0	0
b) 150 Oldest Civil cases	0	150	0	18	132	12.0	0	0	0
c) 00 oldest criminal cases	0	0	0	0	0	0.0	0	0	0
d) 0 P. C. Act cases	0	0	0	0	0	0.0	0	0	0
e) 0 NDPS Act cases	0	0	0	0	0	0.0	0	0	0
Total (a+b+c+d+e)	0	194	6	18	170	9.6	0	0	0
2. SH J.S. SIDHU, ADDL. DISTRICT & SESSIONS JUDGE, CHANDIGARH.									
a) 20 Left out cases of Action Plan 2016-17	20	0	0	0	20	0.0	0	0	0
b) 100 Oldest Civil cases	100	0	0	34	66	34.0	0	0	0
c) 100 oldest criminal cases	100	0	0	28	72	28.0	0	0	0
d) 0 P. C. Act cases	0	0	0	0	0	0	0	0	0
e) 0 NDPS Act cases	0	0	0	0	0	0	0	0	0
Total (a+b+c+d+e)	220	0	0	62	158	28.2	0	0	0
3. SH.S.K.SACHDEVA, ADDL. DISTRICT & SESSIONS JUDGE, CHANDIGARH.									
a) 8 Left out cases of Action Plan 2016-17	8	0	0	1	7	12.5	0	0	0
b) 100 Oldest Civil cases	100	1	1	26	74	26.0	0	0	0
c) 100 oldest criminal cases	100	19	19	47	53	47.0	0	0	0
d) 0 P. C. Act cases	0	0	0	0	0	0	0	0	0
e) 0 NDPS Act cases	0	0	0	0	0	0	0	0	0
Total (a+b+c+d+e)	208	20	20	74	134	35.6	0	0	0
4. MS.ANSHU SHUKLA,ADDL. DISTRICT & SESSIONS JUDGE,CHANDIGARH. W.E.F 01.04.2017 TO 25.04.2017 (EXCLUSIVE COURT TO DEAL WITH HENIOUS CRIMES AGAINST WOMEN)									
a) 6 Left out cases of Action Plan 2016-17	6	0	6	0	0	0.0	0	0	0
b) 0 Oldest civil cases, if any	0	0	0	0	0	0	0	0	0
c) 0 Oldest Criminal cases	0	0	0	0	0	0	0	0	0
d) 75 Oldest Heinous crime cases	75	0	64	11	0	14.7	0	0	0
Total (a+b+c+d)	81	0	70	11	0	13.6	0	0	0
MS.POONAM R.JOSHI, ADDL. DISTRICT & SESSIONS JUDGE, CHANDIGARH. W.E.F 26.04.2017 (EXCLUSIVE COURT TO DEAL WITH HENIOUS CRIMES AGAINST WOMEN)									
a) 6 Left out cases of Action Plan 2016-17	0	6	0	2	4	33.3	0	0	0
b) 0 Oldest civil cases, if any	0	0	0	0	0	0	0	0	0
c) 0 Oldest Criminal cases	0	0	0	0	0	0	0	0	0
d) 64 Oldest Heinous crime cases	0	64	0	11	53	17.2	0	0	0
Total (a+b+c+d)	0	70	0	13	57	18.6	0	0	0
5. SH.R.K.JAIN, ADDL. DISTRICT & SESSIONS JUDGE, CHANDIGARH. W.E.F 01.04.2017 TO 25.04.2017									
a) 11 Left out cases of Action Plan 2016-17	11	0	11	0	0	0.0	0	0	0
b) 100 Oldest Civil cases	100	0	100	0	0	0.0	0	0	0
c) 100 oldest criminal cases	100	0	100	0	0	0.0	0	0	0
d) 0 P. C. Act cases	0	0	0	0	0	0	0	0	0
e) 0 NDPS Act cases	0	0	0	0	0	0	0	0	0
Total (a+b+c+d+e)	211	0	211	0	0	0.0	0	0	0

SESSIONS COURTS

SH.RAJNISH KUMAR SHARMA, ADDL. DISTRICT & SESSIONS JUDGE, CHANDIGARH. W.E.F 26.04.2017									
a) 11 Left out cases of Action Plan 2016-17	0	11	0	0	11	0.0	0	0	0
b) 100 Oldest Civil cases	0	100	0	14	86	14.0	0	0	0
c) 100 oldest criminal cases	0	100	0	20	80	20.0	0	0	0
d) 0 P. C. Act cases	0	0	0	0	0	0.0	0	0	0
e) 0 NDPS Act cases	0	0	0	0	0	0.0	0	0	0
Total (a+b+c+d+e)	0	211	0	34	177	16.1	0	0	0
6.SH.ATUL KASANA, ADDL. DISTRICT & SESSIONS JUDGE, CHANDIGARH W.E.F 01.04.2017 TO 25.04.2017									
a) 53 Left out cases of Action Plan 2016-17	53	0	53	0	0	0.0	0	0	0
b) 100 Oldest Civil cases	100	0	100	0	0	0.0	0	0	0
c) 95 Oldest criminal cases	95	0	95	0	0	0.0	0	0	0
d) 5 P. C. Act cases	5	0	5	0	0	0.0	0	0	0
e) 0 NDPS Act cases	0	0	0	0	0	0	0	0	0
Total (a+b+c+d+e)	253	0	253	0	0	0	0	0	0
DR.AJIT ATRI, ADDL. DISTRICT & SESSIONS JUDGE, CHANDIGARH. W.E.F 26.04.2017									
a) 53 Left out cases of Action Plan 2016-17	0	53	6	6	41	12.8	0	0	0
b) 100 Oldest Civil cases	0	100	0	6	94	6.0	0	0	0
c) 95 Oldest criminal cases	0	100	0	15	85	15.0	0	0	0
d) 5 P. C. Act cases	0	5	5	0	0	0.0	0	0	0
e) 0 NDPS Act cases	0	0	0	0	0	0	0	0	0
Total (a+b+c+d+e)	0	258	11	27	220	10.9	0	0	0
7. SH.HARISH ANAND, ADDL. DISTRICT & SESSIONS JUDGE, CHANDIGARH.									
a) 14 Left out cases of Action Plan 2016-17	14	0	0	3	11	21.4	0	0	0
b) 100 Oldest Civil cases	100	2	2	22	78	22.0	0	0	0
c) 100 oldest criminal cases	100	15	15	30	70	30.0	0	0	0
d) 0 P. C. Act cases	0	0	0	0	0	0	0	0	0
e) 0 NDPS Act cases	0	0	0	0	0	0	0	0	0
Total (a+b+c+d+e)	214	17	17	55	159	25.7	0	0	0
8. SH.ASHWANI KUMAR, ADDL. DISTRICT & SESSIONS JUDGE, CHANDIGARH.									
a) 36 Left out cases of Action Plan 2016-17	36	2	2	2	34	5.6	0	0	0
b) 100 Oldest Civil cases	100	0	0	13	87	13.0	0	0	0
c) 100 oldest criminal cases	100	11	11	50	50	50.0	0	0	0
d) 0 P. C. Act cases	0	0	0	0	0	0	0	0	0
e) 0 NDPS Act cases	0	0	0	0	0	0	0	0	0
Total (a+b+c+d+e)	236	13	13	65	171	27.5	0	0	0
9. MS.SHASHI BALA CHAUHAN, SPECIAL JUDGE,CBI COURT, CHANDIGARH. W.E.F 01.04.2017 TO 25.04.2017									
a) 6 Left out cases of Action Plan 2016-17	6	0	6	0	0	0.0	0	0	0
b) 0 Oldest civil cases, if any	0	0	0	0	0	0	0	0	0
c) 10 Oldest Criminal cases	10	0	10	0	0	0.0	0	0	0
d) 0 Heinous crime cases	0	0	0	0	0	0	0	0	0
Total (a+b+c+d)	16	0	16	0	0	0	0	0	0
MS.GAGAN GEET KAUR, SPECIAL JUDGE,CBI COURT, CHANDIGARH. W.E.F 26.04.2017									
a) 6 Left out cases of Action Plan 2016-17	0	6	0	0	6	0.0	5	0	5
b) 0 Oldest civil cases, if any	0	0	0	0	0	0	0	0	0
c) 10 Oldest Criminal cases	0	10	0	0	10	0.0	0	0	0
d) 0 Heinous crime cases	0	0	0	0	0	0	0	0	0
Total (a+b+c+d)	0	16	0	0	16	0.0	5	0	5
TOTAL OF ALL THE COURTS OF ADDL. DISTRICT & SESSIONS JUDGES									
a)Left out cases of Action Plan 2016-17	199	122	134	15	172	8.0	5	0	5
b) Total oldest Civil cases	750	353	353	133	617	17.7	0	0	0
c) Total oldest criminal cases	605	255	250	190	420	31.1	0	0	0
d)Total P.C. Act cases	5	5	10	0	0	0.0	0	0	0
d) Heinous crime cases	75	64	64	22	53	29.3	0	0	0
e) Total NDPS Act cases	0	0	0	0	0	0.0	0	0	0
Total (a+b+c+d+e)	1634	799	811	360	1262	22.2	5	0	5

NOTE:6 CASES WERE EXCLUDED DURING PHYSICAL VERIFICATION BY THE COURT OF MS. AARADHANA SAHWEY, ADJ.

SUBORDINATE COURTS

STATEMENT OF ACTION PLAN 2017-18 UPTO (01.04.2017 TO 31.03.2018)									
INFORMATION RELATING TO CHANDIGARH SESSIONS DIVISION FOR THE MONTH OF JUNE, 2017.									
COURTS OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES, CHANDIGARH.									
NATURE	Target as on 1.4.2017	Include	Exclude	Disposal upto the end of respective month	Balance upto the end of respective month	Percentage of disposal	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2016-17 are to be mentioned in the row against left out cases of Action Plan 2016-17		
							Such cases as on 1.4.2017	Disposal upto the end of respective month	Balance upto the end of respective month
1. SH.BARJINDER PAL SINGH, CIVIL JUDGE(SR. DIVISION), CHANDIGARH.									
a) 32 Left out cases of Action Plan 2016-17	32	0	0	4	28	12.5	0	0	0
b) 100 oldest civil cases	100	0	0	24	76	24.0	0	0	0
c) 100 oldest criminal cases	100	0	0	10	90	10.0	0	0	0
Total (a+b+c)	232	0	0	38	194	16.4	0	0	0
2. SH.AKSHDEEP MAHAJAN, CHIEF JUDICIAL MAGISTRATE, CHANDIGARH.									
a) 37 Left out cases of Action Plan 2016-17	37	0	0	4	33	10.8	3	0	3
b) 100 oldest civil cases	100	0	0	14	86	14.0	0	0	0
c) 100 oldest criminal cases	100	0	0	24	76	24.0	0	0	0
Total (a+b+c)	237	0	0	42	195	17.7	3	0	3
3. SH.HIRDEJIT SINGH, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.									
a) 41 Left out cases of Action Plan 2016-17	41	0	0	8	33	19.5	0	0	0
b) 100 oldest civil cases	100	0	0	31	69	31.0	0	0	0
c) 100 oldest criminal cases	100	0	0	15	85	15.0	0	0	0
Total (a+b+c)	241	0	0	54	187	22.4	0	0	0
4. MS.NISHA, CIVIL JUDGE (JR. DIVISION), CHANDIGARH. UPTO 08.05.2017									
a) 40 Left out cases of Action Plan 2016-17	40	0	40	0	0	0.0	0	0	0
b) 100 oldest civil cases	100	0	100	0	0	0.0	0	0	0
c) 100 oldest criminal cases	100	0	100	0	0	0.0	0	0	0
Total (a+b+c)	240	0	240	0	0	0.0	0	0	0
MS.GITANJALI GOEL, CIVIL JUDGE (JR. DIVISION), CHANDIGARH FROM 09.05.2017									
a) 40 Left out cases of Action Plan 2016-17	0	40	0	3	37	7.5	0	0	0
b) 100 oldest civil cases	0	100	0	4	96	4.0	0	0	0
c) 100 oldest criminal cases	0	100	0	15	85	15.0	0	0	0
Total (a+b+c)	0	240	0	22	218	9.2	0	0	0
5. SH.HARLEEN PAL SINGH, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.									
a) 33 Left out cases of Action Plan 2016-17	33	0	0	5	28	15.2	0	0	0
b) 100 oldest civil cases	100	0	0	21	79	21.0	0	0	0
c) 100 oldest criminal cases	100	0	0	29	71	29.0	0	0	0
Total (a+b+c)	233	0	0	55	178	23.6	0	0	0
6. MS.REKHA CHAUDHARY, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.									
a) 19 Left out cases of Action Plan 2016-17	19	0	0	3	16	15.8	0	0	0
b) 100 oldest civil cases	100	0	0	29	71	29.0	0	0	0
c) 100 oldest criminal cases	100	0	0	26	74	26.0	0	0	0
Total (a+b+c)	219	0	0	58	161	26.5	0	0	0
7.SH.IMANBIR SINGH DHALIWAL, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.									
a) 89 Left out cases of Action Plan 2016-17	89	0	0	13	76	14.6	0	0	0
b) 100 oldest civil cases	100	0	0	30	70	30.0	0	0	0
c) 100 oldest criminal cases	100	0	0	8	92	8.0	0	0	0
Total (a+b+c)	289	0	0	51	238	17.6	0	0	0
8. SH.GAURAV DUTTA, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.									
a) 15 Left out cases of Action Plan 2016-17	15	0	0	1	14	6.7	0	0	0
b) 100 oldest civil cases	100	0	0	26	74	26.0	0	0	0
c) 100 oldest criminal cases	100	0	0	39	61	39.0	0	0	0
Total (a+b+c)	215	0	0	66	149	30.7	0	0	0
9. SH.JAGMEET SINGH, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.									
a) 13 Left out cases of Action Plan 2016-17	13	0	0	3	10	23.1	0	0	0
b) 100 oldest civil cases	100	0	0	38	62	38.0	0	0	0
c) 100 oldest criminal cases	100	0	0	25	75	25.0	0	0	0
Total (a+b+c)	213	0	0	66	147	31.0	0	0	0

SUBORDINATE COURTS

10. SH.JASPREET SINGH, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.									
a) 33 Left out cases of Action Plan 2016-17	33	0	0	11	22	33.3	0	0	0
b) 100 oldest civil cases	100	0	0	34	66	34.0	0	0	0
c) 100 oldest criminal cases	100	0	0	19	81	19.0	0	0	0
Total (a+b+c)	233	0	0	64	169	27.5	0	0	0
11. SH.GURKIRAN SINGH, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.									
a) 40 Left out cases of Action Plan 2016-17	40	0	0	9	31	22.5	0	0	0
b) 100 oldest civil cases	100	0	0	31	69	31.0	0	0	0
c) 100 oldest criminal cases	100	0	0	26	74	26.0	0	0	0
Total (a+b+c)	240	0	0	66	174	27.5	0	0	0
12. SH.PALWINDER SINGH, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.									
a) 14 Left out cases of Action Plan 2016-17	14	0	0	3	11	21.4	0	0	0
b) 100 oldest civil cases	100	0	0	26	74	26.0	0	0	0
c) 100 oldest criminal cases	100	0	0	25	75	25.0	0	0	0
Total (a+b+c)	214	0	0	54	160	25.2	0	0	0
13. MS.SUMAN PATLAIN, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.									
a) 57 Left out cases of Action Plan 2016-17	57	0	0	7	50	12.3	0	0	0
b) 100 oldest civil cases	100	0	0	6	94	6.0	0	0	0
c) 100 oldest criminal cases	100	0	0	11	89	11.0	0	0	0
Total (a+b+c)	257	0	0	24	233	9.3	0	0	0
14. SH.ASHISH THATHAI, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.UPTO 11.05.2017									
a) 43 Left out cases of Action Plan 2016-17	43	0	43	0	0	0.0	0	0	0
b) 100 oldest civil cases	100	0	95	5	0	5.0	0	0	0
c) 100 oldest criminal cases	100	0	90	10	0	10.0	0	0	0
Total (a+b+c)	243	0	228	15	0	6.2	0	0	0
SH.HARJOT SINGH, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.FROM 12.05.2017									
a) 43 Left out cases of Action Plan 2016-17	0	43	0	0	43	0.0	0	0	0
b) 95 oldest civil cases	0	95	0	1	94	1.1	0	0	0
c) 90 oldest criminal cases	0	90	0	7	83	7.8	0	0	0
Total (a+b+c)	0	228	0	8	220	3.5	0	0	0
15. MS.PAVLEEN SINGH, CIVIL JUDGE (JR. DIVISION), CHANDIGARH. UPTO 11.05.2017									
a) 68 Left out cases of Action Plan 2016-17	68	0	67	1	0	1.5	0	0	0
b) 100 oldest civil cases	100	0	97	3	0	3.0	0	0	0
c) 100 oldest criminal cases	100	0	97	3	0	3.0	0	0	0
Total (a+b+c)	268	0	261	7	0	2.6	0	0	0
SH.KUSHAL SINGLA, CIVIL JUDGE (JR. DIVISION), CHANDIGARH. FROM 11.05.2017									
a) 67 Left out cases of Action Plan 2016-17	0	67	0	1	66	1.5	0	0	0
b) 98 oldest civil cases	0	97	0	3	94	3.1	0	0	0
c) 97 oldest criminal cases	0	97	0	8	89	8.2	0	0	0
Total (a+b+c)	0	261	0	12	249	4.6	0	0	0
16. SH.K.S.MAJU, CIVIL JUDGE (JR. DIVISION), CHANDIGARH. UPTO 11.05.2017									
a) 42 Left out cases of Action Plan 2016-17	42	0	41	1	0	2.4	0	0	0
b) 100 oldest civil cases	100	0	100	0	0	0.0	0	0	0
c) 100 oldest criminal cases	100	0	100	0	0	0.0	0	0	0
Total (a+b+c)	242	0	241	1	0	0.4	0	0	0
MS.NAZMEEN SINGH, CIVIL JUDGE (JR. DIVISION), CHANDIGARH. FROM 12.05.2017									
a) 41 Left out cases of Action Plan 2016-17	0	41	0	1	40	2.4	0	0	0
b) 100 oldest civil cases	0	100	0	0	100	0.0	0	0	0
c) 100 oldest criminal cases	0	100	0	2	98	2.0	0	0	0
Total (a+b+c)	0	241	0	3	238	1.2	0	0	0
17. SH.DUSHYANT CHAUDHARY,PRINCIPAL MAGISTRATE-CUM-JMIC, CHANDIGARH. (EXCLUSIVE COURT OF JUVENILE JUSTICE BOARD) UPTO 08.05.2017									
a) 33 Left out cases of Action Plan 2016-17	33	0	32	1	0	3.0	0	0	0
b) 0 Oldest civil cases	0	0	0	0	0	0.0	0	0	0
c) 0 Oldest criminal cases	0	0	0	0	0	0.0	0	0	0
d)100 Oldest Juvenile inquiries	100	0	91	9	0	9.0	0	0	0
Total (a+b+c+d)	133	0	123	10	0	7.5	0	0	0
SH.KANWAL KUMAR,PRINCIPAL MAGISTRATE-CUM-JMIC, CHANDIGARH. (EXCLUSIVE COURT OF JUVENILE JUSTICE BOARD) FROM 09.05.2017									
a) 33 Left out cases of Action Plan 2016-17	0	32	0	2	30	6.3	0	0	0
b) 0 Oldest civil cases	0	0	0	0	0	0.0	0	0	0
c) 0 Oldest criminal cases	0	0	0	0	0	0.0	0	0	0
d)100 Oldest Juvenile inquiries	0	91	0	9	82	9.9	0	0	0
Total (a+b+c+d)	0	123	0	11	112	8.9	0	0	0

SUBORDINATE COURTS

18.MS.BALJINDER KAUR,CJ(JD)-CUM-JMIC, EXCLUSIVE COURT SET UP UNDER 138 N.I.ACT									
a) 47 Left out cases of Action Plan 2016-17	47	0	0	47	0	100.0	0	0	0
b) 0 Oldest civil cases	0	0	0	0	0	0.0	0	0	0
c) 1000 Oldest Criminal cases	1000	0	0	305	695	30.5	0	0	0
Total (a+b+c)	1047	0	0	352	695	33.6	0	0	0
19. SH.PARVEEN KUMAR, CIVIL JUDGE (JR. DIVISION), CHANDIGARH.UPTO 08.05.2017									
a) 57 Left out cases of Action Plan 2016-17	57	0	52	5	0	8.8	0	0	0
b) 100 oldest civil cases	100	0	97	3	0	3.0	0	0	0
c) 100 oldest criminal cases	100	0	97	3	0	3.0	0	0	0
Total (a+b+c)	257	0	246	11	0	4.3	0	0	0
MS.IRAM HASAN, CIVIL JUDGE (JR. DIVISION), CHANDIGARH. FROM 09.05.2017									
a) 52 Left out cases of Action Plan 2016-17	0	52	52	0	0	0.0	0	0	0
b) 97 oldest civil cases	0	97	89	8	0	8.2	0	0	0
c) 97 oldest criminal cases	0	97	96	1	0	1.0	0	0	0
Total (a+b+c)	0	246	237	9	0	3.7	0	0	0
MS.IRAM HASAN, CJ(JD) CUM JMIC, EXCLUSIVE COURT SET UP UNDER 138 N.I.ACT FROM 03.06.2017									
a) 0 Left out cases of Action Plan 2016-17	0	0	0	0	0	0.0	0	0	0
b) 0 oldest civil cases	0	0	0	0	0	0.0	0	0	0
c) 1000 Oldest Criminal cases	0	1000	0	50	950	5.0	0	0	0
Total (a+b+c)	0	1000	0	50	950	5.0	0	0	0
20.SH.KANWAL KUMAR,CJ(JD)-CUM-JMIC, EXCLUSIVE COURT SET UP UNDER 138 N.I.ACT UPTO 08.05.2017									
a) 51 Left out cases of Action Plan 2016-17	51	0	10	41	0	80.4	0	0	0
b) 0 Oldest civil cases	0	0	0	0	0	0.0	0	0	0
c) 1000 Oldest Criminal cases	1000	0	906	94	0	9.4	0	0	0
Total (a+b+c)	1051	0	916	135	0	12.8	0	0	0
SH.PARVEEN KUMAR,CJ(JD)-CUM-JMIC, EXCLUSIVE COURT SET UP UNDER 138 N.I.ACT FROM 09.05.2017									
a) 10 Left out cases of Action Plan 2016-17	0	10	0	10	0	100.0	0	0	0
b) 0 Oldest civil cases	0	0	0	0	0	0.0	0	0	0
c) 906 Oldest Criminal cases	0	906	0	172	734	19.0	0	0	0
Total (a+b+c)	0	916	0	182	734	19.9	0	0	0
TOTAL OF ALL THE COURTS OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES									
a) Left out cases of Action Plan 2016-17	804	285	337	184	568	24.5	3	0	3
B) OLDEST CIVIL CASES	1700	489	578	337	1274	0.0	0	0	0
C) OLDEST CRIMINAL CASES	3700	1390	1486	877	2727	24.3	0	0	0
D) OLDEST JUVENILE INQUIRIES	100	0	91	9	0	9.0	0	0	0
Total (a+b+c+d)	6304	2164	2492	1407	4569	23.5	3	0	3
GRAND TOTAL									
TOTAL OF (Courts of ADJs + Civil Judges/ JMICs)	7938	2963	3303	1767	5831	23.3	8	0	8
Instructions for preparing the statement of Action Plan 2017-18:									
In case an Officer proceeds on long leave or transferred or resigns etc. the pending cases of that Court be distributed equally amongst other Judicial Officers in addition to their own target and the same be included in their include column without excluding any case from the Action Plan 2017-18.									
If any case is stayed during the Action Plan 2017-18, then the same be excluded from Action Plan 2017-18.									
In case any bail is granted in NDPS Act cases, the same be mentioned under exclude column rather than under disposed of column.									
Percentage of disposal is to be calculated from total number of targeted cases alongwith cases included in the target without Considering exclude column except in case of stayed cases.									

**DISTRICT & SESSIONS JUDGE
CHANDIGARH**